

IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION  
CIVIL APPEAL NO. 3953 OF 2025

SAGAR SHARMA & ANR. . . . . APPELLANT(S)  
VERSUS  
ASSETS CARE AND RECONSTRUCTION . . . . . RESPONDENT(S)  
ENTERPRISE LTD. & ORS.

O R D E R

We do not find any good ground and reason to interfere with the impugned judgment. Hence, the present appeal is dismissed.

Pending application(s), if any, shall stand disposed of.

.....CJI.  
(SANJIV KHANNA)

.....J.  
(SANJAY KUMAR)

NEW DELHI;  
APRIL 04, 2025.

ITEM NO.35

COURT NO.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 3953/2025

SAGAR SHARMA & ANR.

Appellant(s)

VERSUS

ASSETS CARE AND RECONSTRUCTION  
ENTERPRISE LTD. & ORS.

Respondent(s)

(FOR ADMISSION, IA No. 70318/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 69473/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 69475/2025 - STAY APPLICATION)

Date : 04-04-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SANJAY KUMAR  
HON'BLE MR. JUSTICE K.V. VISWANATHAN (*not participated*)

For Appellant(s) :

Mr. Maninder Singh, Sr. Adv.  
Mr. Malak Manish Bhatt, AOR  
Ms. Neeha Nagpal, Adv.  
Ms. Samridhi, Adv.

For Respondent(s) :

Mr. Arun Kathpalia, Sr. Adv.  
Ms. Jyoti Mendiratta, AOR  
Mr. Shivkrit Rai, Adv.  
Mr. Daniyal Qureshi, Adv.  
Ms. Ananya Basudha, Adv.  
Mr. Ishan Patnaik, Adv.  
  
Mr. Neeraj Kishan Kaul, Sr. Adv.  
Mr. Suresh Dutt Dobhal, AOR  
Mr. Shikhar Kumar, Adv.  
  
Ms. Shally Bhasin, Adv.  
Mr. Anoop Rawat, Adv.  
Mr. Saurav Panda, Adv.  
Mr. Chaitanya Safaya, Adv.  
Mr. Aditya Marwah, Adv.  
Mr. Gaurav Arora, Adv.  
Ms. Snigdha Saraaf, Adv.  
Mr. S.S. Shroff, AOR

**UPON hearing the counsel, the Court made the following  
O R D E R**

**The appeal is dismissed, in terms of the signed order.**

**Pending application(s), if any, shall stand disposed of.**

**(DEEPAK GUGLANI)  
AR-CUM-PS**

**(R.S. NARAYANAN)  
ASSISTANT REGISTRAR  
(signed order is placed on the file)**